

No. B-16(ii)/39/2020,

Dated : 20-05-2020.

OFFICE ORDER

DISTRICT & SESSIONS COURT, PUNE.

Whereas, large number of bail applications are received and would be receiving for interim bail from the Under Trial Prisoners from the Jail pursuant to the decision of High Power Committee communicated vide letter dated 14.05.2020 and corrigendum dated 18.05.2020 by the M.S.L.S.A. Mumbai.

Therefore, for its expeditious consideration, all the Judicial Officers posted at Shivajinagar Court dealing with Criminal Matters are required to consider and decide such interim bail applications in the matters of their respective Courts from tomorrow i.e. 21.05.2020, between the working hours as specified in Officer Order No. B-16(ii)/15/2020 dated 16.03.2020, till such applications are disposed of.

The Judicial Officers posted at Shivajinagar Court to whom the duty for attending the urgent matters is assigned vide Officer Order No. B-16(ii)/34/2020 dated 18.05.2020, shall attend the said duty only, on such dates as per the said order.

All the other Judicial Officers dealing with Criminal matters at the stations other than Shivajinagar Court, to deal with such interim bail applications on the dates when they would be attending the Court as per Office Order No. B-16(ii)/34/2020 dated 18.05.2020, for urgent work.

It is advisable to prepare a board of such applications for each date, which would be taken up for consideration and disposal on that date, and display it on the board of each Court.

The precautions and care required to be taken in view of Covid-19 Pandemic as detailed in Office Order dated 18.05.2020, should be followed in letter and spirit.

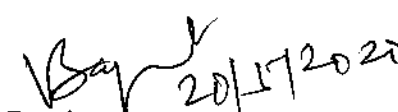
Sd/-
(Neeraj P. Dhote)
Principal District & Sessions Judge,
Pune.

Copy to :

- (i) All the Judicial Officers in Pune District,
- (ii) The District Government Pleader, Pune.
- (iii) The Additional/Assistant Director of Prosecution, Pune.
- (iv) The President/Secretary, Pune Bar Association, Pune.
- (v) The Presidents/Secretaries, all Taluka Bar Associations in Pune District.
- (vi) All the Head of the Branches, District Court, Pune.

Forwarded with compliments to all the Judicial Officers in Pune Judicial District, for information and necessary action.

No. B-16(ii)/39/2020,
District & Sessions Court,
Pune.
Date: 20th May, 2020.

By Order,

Registrar,
District & Sessions Court, Pune.